

DIVISION BENCH
COURT - I

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/17(KB)2022
IA(COMPANIES.ACT)/99(KB)2024,
IA(COMPANIES.ACT)/101(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	AUROMA COKE LTD VS IMPEX FERRO TECH LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

Mr. Rishav Banerjee, Adv.] For IRP
Mr. Rahul Sharma, Adv.]
Mr. Rajiv Kumar Agarwal, IRP]

Mr. Saurav Chaudhuri, Adv.] For Respondent No.2

ORDER

1. Ld. Counsel on both sides present.
2. Post the matter on **12/07/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**